## Fast Track Courts for sexual assault cases

- 714. SHRI SANJAY RAUT: Will the Minister of LAW AND JUSTICE be pleased to state:
- (a) whether Government is allocating Rs. 2,000 crore for setting up Fast Track Courts across the country for a speedier justice delivery system particularly in sexual assault cases; and
- (b) if so, the details of such allocation to each State, particularly Maharashtra and expansion of judiciary as a result thereof?

THE MINISTER OF LAW AND JUSTICE (SHRI ASHWANI KUMAR): (a) and (b) The Government has written to the State Governments as well as the Chief Justices of the High Courts for setting up of Fast Track Courts for speedy trial of cases of rape. The Government has, following the Award of 13th Finance Commission, allocated Rs. 2500 crores to States for setting up of morning/evening/holiday courts as well as special courts for handling petty cases.

Several States have reported inability to establish such courts citing various reasons. Considering this and in the aftermath of the gang rape incident in the capital, Government is exploring the possibility if the allocated funds can be utilized for establishment of Fast Track Courts (FTCs) along with the other courts. The allocation for FTCs would be met in that case from out of the funds already allocated to each State, details of which are given in the Statement.

Statement
State-wise Allocations under 13th Finance Commission Award

| Sl. No. | State             | Morning/evening Courts (Rs. in crore) |
|---------|-------------------|---------------------------------------|
| 1       | 2                 | 3                                     |
| 1.      | Andhra Pradesh    | 145.18                                |
| 2.      | Arunachal Pradesh | 53.15                                 |
| 3.      | Assam             | 45.31                                 |
| 4.      | Bihar             | 214.32                                |
| 5.      | Chhattisgarh      | 54.56                                 |

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|-----|--------------------|---------------|----------------|-------|
| 1   | 2                  |               | 3              |       |
| 6.  | Goa                |               | 7.68           |       |
| 7.  | Gujarat            |               | 161.17         |       |
| 8.  | Haryana            |               | 61.61          |       |
| 9.  | Himachal Pradesh   |               | 19.75          |       |
| 10. | Jammu and Kashmi   | r             | 32.61          |       |
| 11. | Jharkhand          |               | 82.62          |       |
| 12. | Karnataka          |               | 136.71         |       |
| 13. | Kerala             |               | 67.42          |       |
| 14. | Madhya Pradesh     |               | 204.91         |       |
| 15. | Maharashtra        |               | 297.57         |       |
| 16. | Manipur            |               | 5.33           |       |
| 17. | Meghalaya          |               | 1.57           |       |
| 18. | Mizoram            |               | 6.27           |       |
| 19. | Nagaland           |               | 4.23           |       |
| 20. | Orissa             |               | 83.25          |       |
| 21. | Punjab             |               | 54.25          |       |
| 22. | Rajasthan          |               | 129.34         |       |
| 23. | Sikkim             |               | 2.04           |       |
| 24. | Tamil Nadu         |               | 123.54         |       |
| 25. | Tripura            |               | 12.54          |       |
| 26. | Uttar Pradesh      |               | 340.84         |       |
| 27. | Uttarakhand        |               | 42.80          |       |
| 28. | West Bengal        |               | 109.43         |       |
| ,   | ALL STATES         |               | 2500.00        |       |